

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHRI BIHARIJI COLD ROLLERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13/07/1999
3.	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB1999PTC089825
5.	Address of the registered office and principal office (if any) of corporate debtor	VILLAGE: BANIARA, P.O. : BEGRI HOWRAH Howrah WB 711405 IN
6.	Insolvency commencement date in respect of corporate debtor	21.11.2019
7.	Estimated date of closure of insolvency resolution process	180 days from the date of Insolvency commencement date which is 19/05/2020.
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Manish Jain Registration No.: IBBI/IPA-001/IP-P00582/2017-2018/11023
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Manish Jain 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. manishmahavir@gmail.com , cirp.shribiharijicold@gmail.com , Mobile. 9830248684/ 8582806221
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: CA Manish Jain Manish Mahavir & Co. 2B, Grant Lane, Room No.303, 3 rd floor, Bajarang Kunj, Kolkata-700012. cirp.shribiharijicold@gmail.com , manishmahavir@gmail.com Mobile. 9830248684/ 8582806221
11.	Last date for submission of claims	05.12.2019 (14 days from the date of intimation of order to Insolvency Professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link https://ibbi.gov.in/downloadform.html Physical Address: NA

FOR THE ATTENTION OF THE CREDITORS OF SHRI BIHARIJI COLD ROLLERS PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SHRI BIHARIJI COLD ROLLERS PRIVATE LIMITED on [22/11/2019].

The creditors of SHRI BIHARIJI COLD ROLLERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before [05/12/2019] to the interim resolution professional at the address mentioned against entry No. 10.

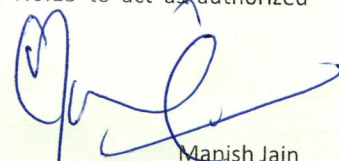
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23/11/2019

Place: KOLKATA



Manish Jain
Interim Resolution Professional
IBBI/IPA-001/IP-P00582/2017-2018/11023